

Caste and seven Judges of Scheduled Tribe in the High Courts as on 27th July, 1992. There is one Judge of Scheduled Caste in Supreme Court of India.

Million Wells Scheme in Orissa

434. SHRI K.P. SINGH DEO:
KUMARI FIRIDA TOPNO:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have made any evaluation on the implementation of 'million wells scheme' in Orissa;

(b) if so, the details thereof;

(c) the funds allocated to the Government of Orissa during 1992-93; and

(d) the target fixed and achieved for the digging of wells during 1992-93 and the number of wells dug so far?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI G. VENKAT SWAMY): (a) No, Sir.

(b) Does not arise.

(c) For the year 1992-93 an amount of Rs. 2554.35 lakhs have been allocated for implementation of Million Wells Scheme (MWS) in Orissa.

(d) Under MWS, no physical targets are fixed as MWS is a package of programmes where in schemes of minor irrigation like irrigation tanks, water harvesting structures and development of lands of Scheduled Castes and Scheduled Tribes and freed bonded labourers are also permitted, if wells are not feasible due to geological factors. 15574 wells are reported to have

been constructed so far in the State during 1992-93.

Gobar Gas Plants

435. SHRI GOPINATHGAJAPATHI: Will the PRIME MINISTER be pleased to state:

(a) the total number of Gobar Gas Plants installed in Orissa during the last three years;

(b) whether the Government have laid emphasis on the installation of Gobar Gas Plants during Eighth Plan;

(c) if so, the target set by the Government for Orissa during the current plan period; and

(d) the details of assistance being given by the Union Government for the installation of Gobar Gas Plants in various States, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI SUKH RAM): (a) A total of over 38,590 family type biogas plants (gobar gas plants) and six community and institutional biogas plants have been set up in the State of Orissa during the last three years, i.e. 1989-90 to 1991-92 under the Centrally Sponsored Schemes, namely National Project for Biogas Development and Community, Institutional and Night-Soil Based Biogas Plants Programme, respectively.

(b) Yes, Sir.

(c) Targets for setting up of biogas plants are being fixed for different States and Union Territories including the State of Orissa on an annual basis. For the Year 1992-93,